

(TO BE PUBLISHED IN PART-I SECTION- 2 OF THE GAZETTE OF INDIA)

Government of India/Bharat Sarkar  
Ministry of Law & Justice  
(Vidhi Evam Nyaya Mantralaya)  
Department of Legal Affairs  
(Vidhi Karya Vibhag)

Shastri Bhawan, New Delhi,  
Dated the 29<sup>th</sup> October, 2014.

NOTIFICATION

No.1/6/2014-Admn.I(LA): The President is pleased to appoint the following Assistant Legal Advisers (Grade-IV of Indian Legal Service) to the posts of Deputy Legal Adviser (Grade-III of Indian Legal Service) in the Department of Legal Affairs, Ministry of Law & Justice, on adhoc basis w.e.f. the forenoon of the 29<sup>th</sup> October, 2014 for a period of six months or till the posts are filled on regular basis or until further orders, whichever is the earliest:-

- i. Sh. T.K. Malik
- ii. Sh. M.N. Singh
- iii. Sh. R. Jayalakshmi
- iv. Dr. D.V. Rao
- v. Sh. R.G. Voltair
- vi. Sh. Y.K. Singh



(Ravindra Kumar)

Deputy Secretary to the Govt. of India

To

The Manager,  
Government of India Press,  
Faridabad, Haryana (along with Hindi version)

Endorsement No.1/6/2014-Admn.I(LA) dated 29-10-2014 :

1. Officers concerned.
2. The Pay & Accounts Officer, Department of Legal Affairs, Ministry of Law & Justice, New Delhi.
3. Cash Section (LA) (with 5 spare copies). Their pay in the pay scale of DLA i.e PB-3 with Grade pay of Rs.7600/- will be fixed with effect from 29.10.2014 itself as no option is admissible in adhoc appointments.
4. PS to MLJ/PPS to LS/ PPSs to Addl. Secretaries/ PPSs to JS&LAs.
5. In-charge, Branch Secretariats (Bangalore/ Mumbai/ Chennai/ Kolkata).
6. All Officers and Sections in the Department of Legal Affairs.
7. Hindi Unit (for Hindi Version).
8. NIC Cell, Department of Legal Affairs (to upload the notification on the website of the Department of Legal Affairs).



(Ravindra Kumar)

Deputy Secretary to the Govt. of India